

Central Administrative Tribunal  
Principal Bench, New Delhi  
O.A.No.2353/2003

Monday, this the 13th day of October, 2003

Hon'ble Shri Kuldip Singh, Member (J)  
Hon'ble Shri S.K.Naik, Member (A)

Rubina Azad  
D/o Sh. Abbas Ali Azad  
INTERFACE, 2615 Hudson Line,  
Near Patel Chest Kingsway Camp,  
Delhi/9.

(By Advocate: Shri A.K.Behra) ..Applicant

Vs.

1. Union of India through  
the Secretary,  
Ministry of Personnel, Public Grievances  
& Pension, North Block,  
New Delhi.
2. The Union Public Service Commission  
through its Secretary  
Dholpur House,  
Shahjahan Road, N.Delhi-11

(By Advocate: Shri Rajinder Nischai) Respondents

O R D E R (ORAL)

Shri Kuldip Singh, M (J);

Learned counsel for applicant wants to withdraw  
the present OA. The same is dismissed as withdrawn.

7  
S.K.Naik  
(S.K.Naik)  
Member (A)

Kuldip  
(Kuldip Singh)  
Member (J)

/sunil/